

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No.473 of 2019

Sudheshwar Prasad Singh & Ors.

...Petitioners

Versus

Rajendra Gareri & Ors.

....Opp. Parties

Coram: HON'BLE MR JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Gaurav Abhishek, Advocate

For the Opp. Parties :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

06/10.09.2021: As a last chance, three weeks' time, as prayed for, is allowed for removal of the defects.

(Rajesh Kumar, J.)

Ravi/-